

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 17.03.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH)(Ins) No. 80/2022 & IA No. 162/2022	Tesla Controls India Pvt. Ltd. V Pace Electricals Pvt Ltd.	K.Suresh	
2.	Comp App (AT) (CH)(Ins) No. 90/2022 & IA No. 204,205 & 206/2022	Sutanu Sinha V Life Insurance Corporation of India	P.Giridharan	
3.	Comp App (AT) (CH)(Ins) No. 91/2022	Expo Freight Pvt. Ltd. V Sripatham Venkatasubramaniam Ramkumar	S.R.Raghunathan Preethi S.Arusu Mathanki M	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp. App (AT)(CH)(Ins) No.303/2021	Pradeep Kumar & 52Ors V Resolution Professional & 3Ors	Jinan K R	
5.	Comp App. (AT)(CH) No.51/2021	P. Obul Reddy & 4 Ors V Rayen Steels Pvt Ltd & 17 Ors	A.M. Sridharan	R Theertesh R2
6.	Comp App (AT)(CH)(Ins) No. 36/2022 & IA No. 69/2022	Reji Sivankutty & Anr V Shawn Jeff Christopher, Liquidator of Achariya Techno Solutions (India) P Ltd	Ravi Rajagopalan	Shawn Jeff Christopher in person

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020)) (PH)	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4
8.	Comp App (AT)(CH)(Ins) No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd) And IA No. 136/2021, 137/2021 & 138/2021 – Rama Rao IA No. 477/2021 & 478/2021 – S. Sathyanarayanan	Avinash Krishnan Ravi G. S. Rama Rao Harshini Jhothiraman	Krishna Kranti – R1 S. Sathyanarayanan R2
9.	Comp App (AT)(CH)(Ins) No. 325/2021 & IA No. 675/2021	International Asset Reconstruction Company P Ltd V Viceroy Hotels Ltd & 2 Ors	Shabeer Ahmed Avinash Krishnan Ravi V Aneesh	Ravi Rajagopalan R1 Vashi & Vashi R3
10.	TA No.19/2021 (Comp App (AT) No.124/2020)	Meenachi Hotels & Resorts (P) Ltd & Anr V Abraham Reji & 14 Ors	Vinay Mathew Joseph	Hema Srinivasan Swabhi – R1&R2. Anil D Nair – R9 R3 to R8 & R10 to R15 Served

11.	TA No. 44/2021 (Comp App (AT)(Ins) No. 328/2020) & IA No. 08/2022	Vinod Kothari V State Bank of India & Anr	Kartik Malhotra Santhanam Swaminadhan S. R. Rajagopalan Ms. Preethi Arasu	Rajiv Roy, Vatsala Kak Rachit Ranjan Avrojyoti Chatterjee Ms Jayashree Saha – R1 Vikram Hegde Shantanu Lakhotia- R2 Lily Francs R2
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For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450

CELL : 7358522534

By the order of Hon'ble Member (J)

(Chennai Bench)